Title : Introduction of Constitution Amendment Bill, 2005(Insertion of new article 51 B).

SHRI MOHAN SINGH (DEORIA): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI MOHAN SINGH : Sir, I introduce the Bill.